

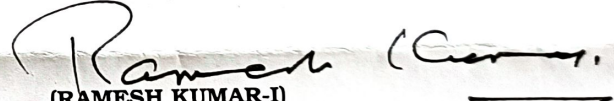
**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI.**

ORDER

In partial modification of this office earlier order No. 2555-2569/Power/Judl./N-E/KKD/Delhi/2022 dated 27.05.2022, the following Judicial Officers are authorized to hear and dispose of bail/urgent applications pertaining to all the Police Station/Investigation Agencies of Police Districts of North-East District, Delhi as mentioned against their respective names, in accordance with law for the month of **June, 2022 w.e.f. 01.06.2022 to 09.06.2022:-**

Ser/No.	Name of the Judicial Officer	Police Stations & Investigating Agencies (North-East District)	1 st Link Judicial Officer	2 nd Link Judicial Officer
1.	Sh. Pawan Kumar Matto, Spl. Judge (NDPS)/NE	Police Stations: Sonia Vihar, Seelampur, Shastri Park, Shastri Park Metro Station, Gokalpuri & Cyber Police Station	Sh. Devender Kumar, ASJ-02/NE	Sh. Manoj Kumar, ASJ-01 (POCSO)/NE
2.	Sh. Manoj Kumar, ASJ-01 (POCSO)/NE	Investigating Agencies:- CBI, Crime Branch, IPR/EOW, CAW Cell, Special Cell & Special Task Force	Sh. Pawan Kumar Matto, Spl. Judge (NDPS)/NE	Sh. Devender Kumar, ASJ-02/NE
3.	Sh. Pulastya Pramachala, ASJ-03	All the bail applications pertaining to Riots of North-East District, KKD Courts, Delhi	Sh. Devender Kumar, ASJ-02/NE	Sh. Manoj Kumar, ASJ-01 (POCSO)/NE
4.	Sh. Devender Kumar, ASJ-02/NE	Police Stations: New Usmanpur, Khajuri Khas. Karawal Nagar, Bhajanpura & Dayalpur	Sh. Manoj Kumar, ASJ-01 (POCSO)/NE	Sh. Pawan Kumar Matto, Spl. Judge (NDPS)/NE

1. All the bail applications in which sessions court trial is pending, shall be heard by the concerned court only and applications shall be filed directly to the concerned court. All the the communication in such applications shall be done by the court concerned.


(RAMESH KUMAR-I)
Principal District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi


31/5/22

No. 2333-2347 /Power/Judl./N-E/KKD/Delhi/2022

Dated: 31 MAY 2022

forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judges (HQs) Tis Hazari Courts, Delhi.
3. All the Judicial Officers posted at North-East District, Karkardooma Courts, Delhi.
4. The Administrative Officer (Judl.), Admin. Branch and Bail/Filing Section, North-East District, KKD Courts, Delhi.
5. The Chief Public Prosecutor, North-East District, Karkardooma Courts, Delhi.
6. DCP, North-East District, Delhi.
7. Incharge, Lock-up, Karkardooma Courts, Delhi.
8. PRO/APRO, Tis Hazari Courts/Karkardooma Courts, Delhi.
9. The Secretary, Shahdara Bar Association, Karkardooma, Delhi.
- ✓ 10. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
11. For LAYERS.
12. PS/Reader to the undersigned.


Principal District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi

31/5/22